

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NOS. 248 & 249 OF 2015

Dated: 26th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 248 OF 2015

In the matter of:

**SKS Ispat & Power Ltd. Appellant(s)
Vs.
Chhattisgarh State Power Distribution Company Ltd. & Anr..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard
Mr. Paramhans for R-1

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1
Mr. Anand K. Ganesan for R-2

APPEAL NO. 249 OF 2015

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr.
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

Mr. Paramhans, learned counsel states that Mr. Aashish Anand Bernard, learned counsel will be filing Vakalatnama on behalf of SKS Ispat & Power Limited within a week.

List these matters on **10.11.2016.**

**(I.J. Kapoor)
Technical Member
ts/vt**

**(Justice Ranjana P. Desai)
Chairperson**